

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5154
TO BE ANSWERED ON 24.07.2019**

NATIONALIZING NATIONAL LAW UNIVERSITIES

5154. SHRIMATI MANEKA SANJAY GANDHI:

Will the Minister LAW AND JUSTICE be pleased to state:

(a) whether the Government proposes to nationalize the National Law Universities (NLUs) and providing them the same status as accorded to other National Institutes and if so, the details thereof;

(b) whether the Government is planning to undertake measures to provide adequate complaint mechanism in NLUs keeping in mind the constant strikes and protests therein and if so, the details thereof along with the complaints/protests during the last two years; and

(c) whether the Government is proposing to provide uniform academic standards and centralized funding to reckon with the problems in the NLUs and if so, the details thereof?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS &
INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (c) There is no proposal before the government to nationalize National Law Universities. The management of NLUs is done by them and the academic curriculum and standards is decided by them in consultation with the Bar Council of India.
